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# RAJYA SABHA

Friday, 26th November 1954

The House met at eleven of the clock. Mr. Chairman in the Chair.

#### MEMBER SWORN

Shri Trilochan Dutta (Jammu and Kashmir).

### MESSAGES FROM THE LOK SABHA

- I. COFFEE MARKET EXPANSION (AMEND-MENT) BILL, 1954
- II. RUBBER (PRODUCTION AND MARKET-ING) AMENDMENT BILL, 1954

SECRETARY: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 132 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I am directed to enclose herewith a copy of the Coffee Expansion (Amendment) Market Bill, 1954, as passed by the Sabha at its sitting held on the 23rd November, 1954."

#### II

"In accordance with the provisions of Rule 132 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I am directed to enclose herewith a copy of the Ruband Marketing) ber (Production Amendment Bill, 1954, as passed by the Lok Sabha at its sitting held on the 24th November, 1954."

I lay the Bills on the Table.

## PAPERS LAID ON THE TABLE PRESIDENT'S PROCLAMATION

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Sir, under I beg to lay on the Table, clause (3) of article 356 of the Constitution, a copy of the Proclamation

November 1954, under clause (1) of the said article, assuming to himself all the functions of the Government of Andhra. [See Appendix VIII, Annexure No. 1.1

STATEMENT OF BILLS ASSENTED TO THE PRESIDENT

SECRETARY: Sir, I lay on the Table a statement showing the Bills which were passed by the Houses of Parliament during the seventh session, 1954, and assented to by the President

#### Statement

- 1. The Indian Income-tax (Amendment) Bill, 1954.
- 2. The Central Excises and Salt (Amendment) Bill, 1954.
- 3. The Indian Tariff (Amendment) Bill, 1954.
- 4. The Chandernagore (Merger) Bill. 1954.
- 5. The Prevention of Food Adulteration Bill, 1954.
- 6. The Madhya Bharat Taxes Income (Validation) Bill, 1954.
- 7. The Indian Tariff (Second Amendment) Bill, 1954.
- 8. The Appropriation (No. 3) Bill.
- 9. The Taxation Laws (Extension to Jammu and Kashmir) Bill, 1954.
- The Administration of Evacuee Property (Amendment) Bill, 1954.
  - 11. The Special Marriage Bill, 1954.
- 12. The Displaced Persons (Compensation and Rehabilitation) Bill, 1954.

#### PETITIONS REGARDING THE HINDU MARRIAGE AND DIVORCE BILL, 1952

SECRETARY: Sir, I have to report to the House that nine petitions relating to the Hindu Marriage and Divorce Bill, 1952, introduced by Shri issued by the President on the 15th | C. C. Biswas in this House on the